

[Print](#)**Defective Case Register from 2024-10-21 to 2024-10-21**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/44435/2024	SANGRAM KESHARI BURMA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
2	D-CMP/44457/2024	RABINDRA KUMAR SAHOO	2024-10-21	Husband name of o.p no .2 and father name of o.p no .4(d) ,4(e) and 4(f) and their addresses not furnished .
3	D-ABLAPL/31487/2024	DEEPAK KUMAR PANI	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED.  Synopsis and date chart not mentioned in index.
4	D-WP(C)/43484/2024	SANJIB MOHANTY	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  ANNEXURE MARK FROM PAGE NO 40 TO46 IS NOT CORRECT
5	D-WP(C)/44519/2024	RAMESH CHANDRA JENA	2024-10-21	1.Synopsis and date charts are not reflected in Index and alphabetically page marked.2.Date of annexure-1 mentioned in prayer portion of writ petition appears to be wrong.3.Copy not served on S.C.(C.T and G.S.T.)
6	D-RSA/44477/2024	SIDDHARTH GOUTAM DAS	2024-10-21	Valuation of the appeal and court fee payable not furnished. Put up for S.R. after removal of above defect
7	D-WP(C)/44465/2024	ARIJEET MISHRA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
8	D-MATA/44468/2024	MANOJ KUMAR PANDA	2024-10-21	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 16-PETITION/APPEAL NOT IN TIME  1.PERIOD OF 16 DAYS DELAY. 2. NEAT COPY OF PG.14 AND 16 BE FILED.
9	D-CRLA/31459/2024	LALITENDU BHUYAN	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
10	D-WP(C)/44417/2024	DR. SIMANCHALLA RANJIT	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11	D-BLAPL/31528/2024	DEVASHIS PANDA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  1. Page no. 9 not legible.

12	D-WP(C)/44405/2024	SAYANTAN PANDA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY)  1.Mobile number of the counsel in vakaltnama not furnished. 2.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished. 3.Annexure-1 is not attested as true copy. 4.The petitioner No.2 has not executed Vakaltnama
13	D-WP(C)/44424/2024	PABITRA KUMAR NAYAK	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
14	D-WP(C)/44472/2024	RAJ KISHOR SWAIN	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Page Nos 26 and 27 not filed.
15	D-WP(C)/44505/2024	SAROJANANDA MISHRA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY)  1.Page no.8 in writ petition is repeated. 2.Paragraph serial no. in affidavit declaration is not correctly furnished. 3.Date mentioned in annexure no. 1 in index is wrongly furnished. 4.Page no.13 is not neat and legible.
16	D-CONTC/44200/2024	ADV.	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
17	D-WP(C)/44334/2024	ASHIS KUMAR MISHRA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY)  Mobile numbers and enrollment numbers of all the counsel not furnished in Vakaltnama.
18	D-WP(C)/44399/2024	SAROJA KANTA SAMAL	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
19	D-ABLAPL/31477/2024	UNMESH CHANDRA JENA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page no. 12 not neat.
20	D-CRLMC/31413/2024	BIKRAM KESHARI RAJ	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

21	D-ABLAPL/31510/2024	VISWAJEET MALLICK	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Assessment slip not signed by the counsel.
22	D-WP(C)/44451/2024	SOUMYA RANJAN MOHANTY	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
23	D-CRLMC/31402/2024	LAXMINARAYAN PATEL	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. G.R. case number not furnished in prayer of the petition.
24	D-WP(C)/44437/2024	JANAKI KANTA MAHAPATRA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 48 not legible .
25	D-CRLMC/31455/2024	BISWAJIT PASAYAT	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
26	D-WP(C)/44426/2024	GANESH PRASAD SAMAL	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) H.C Bar Adv.welfare fund fee not paid.
27	D-FAO/44191/2024	SUBHADUTTA ROUSTRAY	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
28	D-ABLAPL/31494/2024	PRADEEP KUMAR DAS	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PROVISION NOT PROPER.
29	D-ABLAPL/31449/2024	PRIYA RANJAN SINGH	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
30	D-WA/44029/2024	DIGAMBARA MISHRA	2024-10-21	1. Period of Delay 02 days 2. Authentication fee due on the Copy of Trial Court Judgement Rs 02.25 paise not paid
31	D-WP(C)/43487/2024	ASMIYA RANJAN MAJHI	2024-10-21	Page no 11 no tavailable in petition
32	D-ABLAPL/31513/2024	LINGARAJ SARANGI	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Year of the P.S.Case No. under Annexure-2 not mentioned in the Index.
33	D-WP(C)/44499/2024	HRUDANANDA MOHAPATRA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
34	D-MACA/44153/2024	JITENDRA MOHANTY	2024-10-21	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 575 days 2. synopsis, date chart not filed. 3. affidavit of both IA are not

				in proper format
35	D-WP(C)/44412/2024	SASWATI MOHAPATRA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
36	D-CRLMP/31407/2024	NIRANJAN PANDA	2024-10-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  SIGNATURE OF DEPONENT NOT MADE IN AFFIDAVIT
37	D-ABLAPL/31508/2024	VISWAJEET MALLICK	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.  Counsel not signed in assessment slip .
38	D-ABLAPL/31512/2024	SISIR DAS	2024-10-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. Synopsis and date chart not alphabetic paginated in Index.2. Occupation of the deponent on affidavit not furnished.
39	D-MATA/44482/2024	SUKANTA KUMAR NAYAK (2)	2024-10-21	Code NOT GIVEN (ii)NO ANX.FILED IN IA NO.474/24 AS PER INDEX.
40	D-CONTC/44064/2024	ADV.	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.COPY OF IMPUGNED ORDER QUOTED BUT CONTC FILED 2.IN PAGE NO.1 IN ARISING OUT OF CORRECTED CONTC NUMBER BE 2694
41	D-ABLAPL/31496/2024	PARTHA SARATHI NAYAK	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
42	D-ABLAPL/31522/2024	AMLAN SHAKTI PAUL	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
43	D-WA/44042/2024	AJODHYA RANJAN DASH,A.G.A	2024-10-21	Place after filing of c.copy of impugned order
44	D-BLAPL/31505/2024	SANGRAM KESHARI ROUT	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
45	D-WP(C)/44455/2024	ARIJEET MISHRA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
46	D-CRLMC/31486/2024	PRAVASH CHANDRA JENA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
47	D-WP(C)/44370/2024	SIDHESWAR MALLIK	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
48	D-CRLA/30793/2024	SURYAKANTA DWIBEDI	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

49	D-CRLMC/31393/2024	KARUNAKAR NAYAK	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  1. Annexure not paginated. 2. P.S. case number not correctly furnished at page no. 3 para no.4. 3. P.S. case and P.S. number not mentioned in the prayer of the petition. 4. Annexure is not legible. 5. Certified copy of annex-1 not filed. 6.Provision of law not furnished in I.A. petition. 7 Deponent no. 2 not executed in the V. nama.
50	D-MACA/44448/2024	SOMNATH ROY	2024-10-21	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
51	D-WP(C)/44447/2024	ASHOK KUMAR SAHOO	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
52	D-WP(C)/44385/2024	SURYANARAYAN BISWAL	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY)  1.Legible copy of page-15 to be filed. 2.Synopsis and date charts are not alphabetically paginated and also not marked in index. 3.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.
53	D-OTAPL/44309/2024	TUSHAR KANTI SATAPATHY,SR.S.C	2024-10-21	Index not page marked.
54	D-ABLAPL/31517/2024	AMLAN SHAKTI PAUL	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. Page nos.12 and 13 not neat.2. Page no.17 filed a twice.
55	D-WP(C)/44502/2024	LINGARAJ SARANGI	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
56	D-BLAPL/30197/2024	RAJENDRA NARAYAN ROUT	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
57	D-BLAPL/31044/2024	GOKULANANDA SAHU	2024-10-21	C.T case not tally with rejection order and cause title.
58	D-WP(C)/44466/2024	ARIJEET MISHRA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

59	D-ABLAPL/31523/2024	TAPAS KUMAR ACHARYA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
60	D-BLAPL/31504/2024	AKSHAYA KUMAR SAHOO	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Age of the Executants not reflected in V. NAMA.
61	D-RPFAM/44500/2024	BIJAY KUMAR MOHANTY	2024-10-21	Put up for S.R. after filing of C.Copy of impugned order
62	D-WP(C)/44489/2024	ARIJEET MISHRA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
63	D-MATA/44371/2024	HEMANTA KUMAR MOHANTA	2024-10-21	1. Period of Delay 46 days delay.
64	D-BLAPL/31062/2024	AMULYA RATNA PANDA	2024-10-21	14-NOT PROPERLY INDEXED. Annexure-2 not filed.
65	D-MACA/44379/2024	SUBRAT SATPATHY	2024-10-21	statutory deposit not made
66	D-WP(C)/44474/2024	SANTOSH KUMAR ROUT	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
67	D-CRLMC/31014/2024	SANJIB KUMAR BHANJADEO	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Deponent nos 2 and 3 not executed in V.nama. 2. Page no. 12 not legible. 3. Name of the fathers not furnished in petitioner no. 3.
68	D-BLAPL/31460/2024	S.S.RAY (2)	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Age of the petitioner not tally with rejection order and cause title.
69	D-ABLAPL/31509/2024	JAYAKRISHNA MOHAPATRA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
70	D-ABLAPL/31464/2024	UNMESH CHANDRA JENA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no-8 not properly filed.
71	D-CRLMC/31467/2024	SOUMYA RANJAN MOHANTY	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Certified copy of annex-1 not filed
72	D-CRLMC/31406/2024	MADAN SUNDAR BEHERA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Occupation not furnished in affidavit. 2 Certified copy of order under annex-2 not filed.
73	D-WP(C)/44498/2024	TRILOCHAN PANIGRAHI	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) Page no-24 not legible.

74	D- CONTC/44176/2024	ADV.	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. MPUGNED ORDER QUOTED BUT COPY NOT FILED
75	D-MACA/44322/2024	T.N.MURTY	2024-10-21	1.Authentication fee due on the Copy of Trial Court Judgement Rs 1.10p not paid
76	D-WP(C)/44480/2024	RAJKISHORE SWAIN	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
77	D-WP(C)/44416/2024	PABITRA KUMAR NAYAK	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
78	D- CONTC/44307/2024	ADV.	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
79	D- ABLAPL/31489/2024	ASHOK DAS	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
80	D-WP(C)/44528/2024	PRADIPTA KUMAR PATTANAYAK	2024-10-21	.Receipt Showing Serv.copy To School and Mass Education not Filed.
81	D-RSA/44452/2024	LALITENDU BHUYAN	2024-10-21	1. Deficit A. Fee of Rs. 2.50 to be paid. 2.Copy of Trial Court Judgement / Order C.Copy not filed.
82	D-MACA/44401/2024	RAMESH CHANDRA SAHOO 1	2024-10-21	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
83	D-WP(C)/44507/2024	ARIJEET MISHRA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY)  1.Village address of the petitioner in writ petition is not tally with affidavit. 2.All the annexures are not attested by the advocates.
84	D- CRLMP/31374/2024	DEBASIS TRIPATHY	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
85	D- RVWPET/44497/2024	ADV	2024-10-21	Place it after filing of c.copy of impugned order
86	D-WP(C)/44521/2024	KISHORE CHANDRA PRADHAN	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
87	D-WP(C)/44496/2024	ARIJEET MISHRA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
88	D-CRLA/31462/2024	MAHES DAS	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
89	D- ABLAPL/31515/2024	MANAS KUMAR CHAND	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

90	D- CONTC/44443/2024	BICHITRANANDA MAHAPATRA	2024-10- 21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
91	D- ABLAPL/31525/2024	AMULYA RATNA PANDA	2024-10- 21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
92	D-MATA/44367/2024	SRIKANT MOHAPATRA	2024-10- 21	16-PETITION/APPEAL NOT IN TIME Period of Delay 30 days
93	D-CRLA/31441/2024	DEVASHIS PANDA	2024-10- 21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
94	D-WP(C)/44476/2024	SANTOSH KUMAR ROUT	2024-10- 21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
95	D- ABLAPL/31519/2024	TUKUNA KUMAR MISHRA	2024-10- 21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Annexure-2 not marked on the file.2. Cause title of the petitioner no.2 not proper and also V.nama.
96	D-WP(C)/44463/2024	ARIJEET MISHRA	2024-10- 21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
97	D- CRLMC/31426/2024	ASUTOSH TRIPATHY	2024-10- 21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Date of NBW order not correctly furnished in index.
98	D-RSA/44410/2024	RAJJEET ROY	2024-10- 21	PHOTOCOPY FILED-AUTHENTICATED COPY TO BE FILED
99	D- CONTC/41438/2024	ADV.	2024-10- 21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
100	D-WP(C)/44376/2024	SANTOSH KUMAR SWAIN	2024-10- 21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
101	D-WP(C)/44432/2024	PABITRA KUMAR NAYAK	2024-10- 21	1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Deficit c .fee of Rs 6/-to be paid .
102	D- ABLAPL/31527/2024	DEBASNAN DAS	2024-10- 21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
103	D- ABLAPL/31472/2024	MANORANJAN DAS	2024-10- 21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				G.R.Case no not furnished in Cause Title and Petition.Case not mentioned in V.Nama.
104	D-BLAPL/31526/2024	DEVASHIS PANDA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  1. Page no.9 not legible.
105	D-WP(C)/44403/2024	AMBIKA PRASAD RAY	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
106	D-ABLAPL/31518/2024	RAKESH SHARMA	2024-10-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  1. Occupation of the deponent on affidavit not furnished.
107	D-WP(C)/44540/2024	SATYABRATA MOHANTY	2024-10-21	Page no 74 not legible .
108	D-BLAPL/31126/2024	SANJEEB KUMAR DAS	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Paragraph not correctly mentioned.Page number 36 not properly arranged.
109	D-WP(C)/41951/2024	SAILABALA JENA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
110	D-WP(C)/44495/2024	PRASANTA KUMAR SATAPATHY	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY)  Page no -35 not available in the petition.
111	D-CMP/44423/2024	KISHORE KUMAR MISHRA	2024-10-21	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  A .FEES not paid on annexure -4 . As per plaint suit no. is 378/2023 but in paragraph - 3 of c . m .p suit no .mentioned 178/2023 .
112	D-FAO/44430/2024	DEEPALI MAHAPATRA	2024-10-21	16-PETITION/APPEAL NOT IN TIME  1.Period of Delay 254 DAYS. 2.APPELLANTS WERE NOT PARTIES IN COURT BELOW.
113	D-CONTC/44422/2024	ADV.	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
114	D-CONTC/44218/2024	MAHENDRA KUMAR MOHAPATRA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
115	D-WP(C)/44449/2024	BIBHUTI BHUSAN MISHRA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

116	D-WP(C)/44425/2024	PABITRA KUMAR NAYAK	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
117	D-WP(C)/44408/2024	LALIT KUMAR MAHARANA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
118	D-CMAPL/44490/2024	ADV.	2024-10-21	C .copy of dismissal order not filed.
119	D-GUAP/44510/2024	SARADA PRASAD DASH	2024-10-21	1.Authentication fee due on the Copy of Trial Court Judgement Rs. 5/. paid. Decree Rs. 5/. not paid.
120	D-CONTC/44433/2024	ADV.	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Court Fee Rs. 6/-not paid 2. Synopsis and Date Chart not mentioned in the Index.3. Copy of order dtd.10.11.2023 at page 9 not legible.
121	D-CRLMC/31389/2024	SATYA RANJAN MULIA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Name of the lower court not correctly furnished in cause title.
122	D-WP(C)/44524/2024	PRADIPTA KUMAR PATTANAYAK	2024-10-21	.Receipt Showing Serv.copy To School and Mass Education not Filed.
123	D-ABLAPL/31488/2024	PRABIR KUMAR RAY	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
124	D-WP(C)/43941/2024	NIRANJAN BISWAL	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
125	D-ABLAPL/31454/2024	UNMESH CHANDRA JENA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraph not correctly mentioned.
126	D-MATA/44459/2024	PRASANTA KUMAR SATAPATHY	2024-10-21	Authentication fee due on the Copy of Trial Court Judgement Rs. 5/. paid. Decree Rs. 5/. not paid
127	D-WP(C)/44428/2024	DR.PURUSOTTAM CHULI	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
128	D-WP(C)/44462/2024	IPSIT AUROBINDO ACHARYA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexures - 4 and 5 not legible.
129	D-WP(C)/44427/2024	SUDHIR KUMAR MALLICK	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
130	D-WP(C)/44481/2024	SANTOSH KUMAR ROUT	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
131	D-CMAPL/44484/2024	AMIT KUMAR NATH	2024-10-21	1.Period of Delay 22 days 2. C .copy of dismissal order not filed

132	D-WP(C)/44483/2024	ARIJEET MISHRA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
133	D-CONTC/44187/2024	AMIT KUMAR NATH	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE NO .11 NOT LEGIBLE.PUT FOR FURTHER S.R AFTER FILING LEGIBLE COPY
134	D-RSA/44411/2024	RAJJEET ROY	2024-10-21	1-COURT FEE IS DEFICIENT. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.COURT FEE of Rs.. 3434.25P. BE PAID. 2.XEROX COPY FILED,AUTHENTICATED COPY BE FILED. 3.FURTHER SR SHALL BE MADE AFTER DEFICIT COURT FEE BE PAID.
135	D-WP(C)/44522/2024	KISHORE CHANDRA PRADHAN	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
136	D-ABLAPL/31485/2024	UNMESH CHANDRA JENA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
137	D-WP(C)/44491/2024	BIBHUTI BHUSAN MISHRA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
138	D-WP(C)/44494/2024	DEVI PRASAD DASH	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) Page-no 76,77 not legible.
139	D-WP(C)/44419/2024	PABITRA KUMAR NAYAK	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
140	D-WP(C)/44413/2024	ASWINI KUMAR DASH	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
141	D-CRLA/31503/2024	DEVASHIS PANDA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 16-PETITION/APPEAL NOT IN TIME Period of Delay 12 days
142	D-WP(C)/44478/2024	ARIJEET MISHRA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
143	D-WP(C)/44531/2024	PRADIPTA KUMAR PATTANAYAK	2024-10-21	.Receipt Showing Serv.copy To School and Mass Education not Filed.
144	D-WP(C)/44454/2024	IPSIT AUROBINDO ACHARYA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Annex-4 and 5 not legible.
145	D-ABLAPL/31461/2024	BISWAJIT MOHANTY	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

146	D-WP(C)/44479/2024	SANTOSH KUMAR ROUT	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
147	D-WP(C)/44559/2024	SOUMYA RANJAN MOHANTY	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
148	D-WP(C)/44469/2024	SANTOSH KUMAR ROUT	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
149	D-WP(C)/44504/2024	PRAVASH CHANDRA JENA	2024-10-21	1.Court fees is deficient of Rs.6/
150	D-ABLAPL/31495/2024	PRADEEP KUMAR DAS	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
151	D-BLAPL/31491/2024	S.S.RAY (2)	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
152	D-CONTC/44314/2024	ASHOK DAS	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE NO.13 NOT LEGIBLE
153	D-WP(C)/44442/2024	SUDHIR KUMAR MALLICK	2024-10-21	1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Deficit .fee of Rs6/-to be paid .
154	D-ABLAPL/31540/2024	DEBIDUTTA MOHAPATRA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
155	D-BLAPL/31452/2024	DR. SIMANCHALLA RANJIT	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Name of the adv not mentioned capital letter in the v.name.
156	D-CONTC/44284/2024	ADV.	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
157	D-WP(C)/44444/2024	GEETA RANI MALLICK	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
158	D-ABLAPL/31451/2024	UNMESH CHANDRA JENA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraph not correctly mentioned.
159	D-RVWPET/44453/2024	ADV	2024-10-21	Place after filing of C.copy of impugned order
160	D-MACA/44321/2024	PABITRA KUMAR NAYAK	2024-10-21	valuation of appeal not correctly furnished
161	D-ABLAPL/31520/2024	LAXMI NARAYAN PATEL	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

162	D-CRLMC/30993/2024	GOURAV MOHANTY	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Date of order not correctly mentioned in para nos. 4,8, 9,grounds of (b)(f), and prayer of the petition. 2. Description of annexures-1,2 and 3 are not correctly furnished in Index page.
163	D-WP(C)/44429/2024	PABITRA KUMAR NAYAK	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
164	D-ABLAPL/31384/2024	PRATAP CHANDRA MISHRA	2024-10-21	Address of petitioners not mentioned in cause title.
165	D-WP(C)/43485/2024	SAMIR KUMAR MISHRA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
166	D-WP(C)/44338/2024	AKASH ACHARYA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
167	D-ABLAPL/31499/2024	MAHES DAS	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
168	D-CMP/44464/2024	PRASANTA KUMAR SATAPATHY	2024-10-21	In prayer portion of i I .A 9 has been indicated against civil judge .
169	D-RPFAM/44400/2024	ACHYUTANANDA PATTANAIAK	2024-10-21	Name of the petitioner not correctly furnished in the cause title, affidavit and I.A
170	D-WP(C)/44406/2024	ADAM ALI KHAN	2024-10-21	30-OTHER DEFECT (IF ANY) 1.Date of execution of Vakaltnama not furnished. 2.Date charts not correctly page marked and not correctly reflected in book marks index and index of writ petition.
171	D-WP(C)/44409/2024	SOUMYAKANTA MOHAPATRA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
172	D-CRLMC/31001/2024	ALOK KUMAR MOHAPATRA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Date of order not correctly furnished in 7th line at page no.4.
173	D-WP(C)/44533/2024	SATYA RANJAN PATI	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
174	D-ABLAPL/31456/2024	BIBHUTI BHUSAN SWAIN	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
175	D-CRLMC/31476/2024	RAJENDRA NARAYAN ROUT	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
176	D-ABLAPL/31506/2024	LINGARAJ SARANGI	2024-10-21	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				Authorization to swear affidavit on behalf of another petitioner not furnished.
177	D-WA/43922/2024	DAYANIDHI MISHRA	2024-10-21	1.Period of Delay 15 days delay.
178	D-MATA/44270/2024	RABI NARAYAN BEHERA	2024-10-21	1. Period of Delay 379 days delay. 2.A.W.F. of Rs. 50/. not paid.
179	D-CRLMC/30994/2024	BISWAJIT PASAYAT	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
180	D-WP(C)/44436/2024	GEETA RANI MALLICK	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
181	D-MACA/44380/2024	SUBRAT SATPATHY	2024-10-21	IA NOT PAGE MARKED.AND STATUTORY DEPOSIT NOT MADE.
182	D-CRLMC/30981/2024	MANAS KUMAR CHAND	2024-10-21	1. Date of order not correctly furnished in prayer of the petition and at page no.4 para no. 7.
183	D-ABLAPL/31534/2024	MAHES DAS	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
184	D-CONTC/44382/2024	ADV.	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.affidavit not signed by deponent. 2.page 2 to 4 not signed by advocate.
185	D-WP(C)/44529/2024	AKHAND	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
186	D-BLAPL/31473/2024	SAMVIT MOHANTY	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
187	D-WP(C)/44420/2024	PABITRA KUMAR NAYAK	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
188	D-WP(C)/44487/2024	ARIJEET MISHRA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
189	D-RPFAM/43938/2024	RAJU KUMAR SATPATHY	2024-10-21	3-AUTHENTICATION FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.AU FEE RS 1.10p not paid 2. welfare fund of Rs 50/ not paid
190	D-RVWPET/44460/2024	ADV	2024-10-21	Place after filing of c.copy of impugned order
191	D-WP(C)/44473/2024	NIRANJAN LENKA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page Nos -22,25,26 to 32 are not legible.
192	D-CONTC/44186/2024	ADV.	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				PAGING OF INDEX,SYNOPSIS and DATE CHART BE OMITTED 2. PAGE NO. 10 NOT LEGIBLE
193	D-WP(C)/44523/2024	PRADIPTA KUMAR PATTANAYAK	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
194	D-MATA/44319/2024	PANCHANAN PANIGRAHI	2024-10-21	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 5 days 2.Appellate Court Judgement Rs 1.10p not paid Decree Rs 4.50p not paid 3.page 13, 15, 17,19,21,25,27,33,35, not legible
195	D-BLAPL/29858/2024	ASIT KUMAR JENA	2024-10-21	8-CAUSE TITLE NOT IN ORDER. Page 19 not page marked.Pendency of the case not correctly furnished in the Cause Title ,Paragraph-1 and Prayer.
196	D-BLAPL/31507/2024	ROHIT RANJAN RAY	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
197	D-WP(C)/44404/2024	PRASANTA KUMAR SATAPATHY	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
198	D-CONTC/44179/2024	ADV.	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
199	D-CRLMA/31475/2024	ADV.	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Nomenclature of the case not correctly furnished in the index
200	D-WP(C)/41950/2024	HIMANSU BHUSAN SUTAR	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
201	D-WP(C)/44461/2024	ARIJEET MISHRA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
202	D-WP(C)/44471/2024	ARIJEET MISHRA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
203	D-WP(C)/44545/2024	MAHESWAR MOHANTY	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
204	D-WP(C)/44431/2024	DR.PURUSOTTAM CHULI	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
205	D-BLAPL/31480/2024	PRAFULLA KUMAR KHATEI	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
206	D-WP(C)/44450/2024	GEETA RANI MALLICK	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no 22, 23 , 24 are not legible .

207	D-WP(C)/44492/2024	ARIJEET MISHRA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
208	D-WP(C)/44458/2024	ARIJEET MISHRA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
209	D-ABLAPL/31453/2024	UNMESH CHANDRA JENA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraph not correctly mentioned.
210	D-ABLAPL/31492/2024	SAYANTAN PANDA	2024-10-21	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page marking not correct in index.
211	D-CMP/44387/2024	PRADEEP KUMAR DAS	2024-10-21	3-AUTHENTICATION FEE IS DEFICIENT. Authentication fees not paid on annexure -3 .

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 21-10-2024 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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